

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 943 OF 2006

BEFORE THE REGISTRAR S.G. SHAH

RAJPUT JABBARSINGH MALAJI

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date: 08/12/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mrs. S. Usha Reddy,Adv.

For Respondent(s)

Ms Renuka Sahu, Adv.  
Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Appeal is pending since the year 2006.

The learned Advocate appearing for the appellant says that this is a legal aid matter and therefore, she wants some more time to file additional documents, as per rules.

As last chance, appellant may file additional documents before 31.1.2011.

Take up the matter for listing before the Hon'ble Court after 31.1.2011, without waiting for filing of additional documents, in view of the fact that original record has already been received.

(S.G.SHAH)  
Registrar

hj